

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/ 621 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mridu Chanda Bordoloi,
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the th 30 January, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. DJSV/STDR/F-87/0619, dtd. 24.01.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.01.2025, along with station leave permission from the evening of 29.01.2025 till the morning of 01.02.2025.** The Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar, and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-142/2007/ 622 /A, dated , 30-01-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)